

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2489
TO BE ANSWERED ON 9TH MARCH, 2018**

WORLD CONFERENCE ON MEDICAL FACILITIES

2489. SHRI CHHEDI PASWAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the first World Conference on Access to Medical Products and International Laws for Trade and Health was held in India recently;
- (b) if so, the details and the highlights of the said conference; and
- (c) the sorts of benefits that India has achieved from the said conference?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): The Indian Society of International Law and Ministry of Health & Family Welfare with the support of WHO, organized the “1st World Conference on Access to Medical Products and International Laws for Trade and Health in the Context of the 2030 Agenda for Sustainable Development” which was held from 21-23 November 2017 at New Delhi. The aim of the conference was to provide a forum for stakeholder participation in access to medicines debate including trade and health policy.

In the said conference, various stakeholders deliberated on critical issues for promoting innovation and improving trade and access to medicines.